

power will be made available from A.P. through the link line in the near future.

**Supply of X-ray films by Hindustan Photo films manufacturing company**

5064. SHRIMATI GEETA MUKHERJEE : Will the Minister of INDUSTRY AND STEEL AND MINES be pleased to state :

(a) whether Government are aware that the supply of X-ray films of various descriptions manufactured by Hindustan Photo Films Manufacturing Company, a Government of India undertaking at Calcutta is very irregular ;

(b) if so, the reasons therefor;

(c) whether indigenous manufacture of X-ray films is enough to meet the needs of the country; and

(d) if not, the shortfall and the steps being taken to meet that ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b) There has been a slight difficulty in obtaining certain sizes of X-ray films manufactured by M/s Hindustan Photo Films Manufacturing Co. Octacumrid, in some places, because of spurt in demand for some time and for want of some adjustment in the system of distribution. Stocks have been rushed to those places and shortages were removed.

(c) and (d) Yes, Sir. Integrated manufacture of X-ray films and conversion of jumbo rolls are adequate to meet almost the needs of the country. Small quantities of special types and sizes of X-ray films are imported according to need.

**Promotions Policy in BHEL**

5065. SHRI M. ARUNACHALAM : Will the Minister of INDUSTRY AND STEEL MINES be pleased to state :

(1) whether the promotion policy of Government is applicable to Government undertakings like Bha at Heavy Electricals Ltd. etc.;

(b) if so, whether the guidelines and instructions streamlined by Bureau of Public Enterprises in the Ministry of Finance have been implemented in these undertakings in regard to reservation in promotions in BHEL;

(c) the number of non-technical people like Accounts personnel from SC/ST deputed to foreign countries for training during last three years; and

(d) whether the roster as required by BPE has been maintained in BHEL ?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI) : (a) and (b) Promotion Policy of Government of India is not as such applicable to Government Undertakings. However, Bureau of Public Enterprises, Ministry of Finance have issued certain guidelines for the Public Sectors on the subject which have been kept in view by the BHEL in formulating their Promotion Policy. As per this policy for promotion from one grade to the other, the eligibility periods have been prescribed and all the employees fulfilling the prescribed eligibility periods are considered by the Departmental Promotion Committee and their suitability for promotion is assessed. The SC/ST candidates are assessed by a relaxed standard in promotion as per BPE guidelines.

(c) Since good training facilities are available in the country for the Personnel and Accounts areas of BHEL these employees are not being sent for training abroad.

(d) Yes, Sir.

**Undertials in Jails**

5066. SHRI SURAJ BHAN :  
SHRI A.K. ROY :  
SHRI KRISHNA KUMAR GOYAL :  
SHRI M. RAM GOPAL REDDY :  
SHRI ATAL BIHARI VAJPAYEE :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) State-wise number of undertials who are there for more than three years, 5 years, and more than ten years; and

(b) number of such undertrials in each State who have passed more time in jail than the expected sentence if they were found guilty by a Court of law ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) and (b) The available information as on the 30th June, 1981 is as under :—

Sl. No.	State/Union Territory	Number of undertrials in jails for more than 3 years	Number of undertrials who have passed more time in jail than the expected sentence
1	2	3	4
1.	Andhra Pradesh	—	—
2.	Assam	58	—
3.	Bihar	1064	11
4.	Gujarat	—	—
5.	Haryana	—	—
6.	Himachal Pradesh	1	—
7.	Jammu & Kashmir	15	—
8.	Karnataka	—	—
9.	Kerala	—	—
10.	Madhya Pradesh	10	NA
11.	Maharashtra	—	1
12.	Manipur	—	—
13.	Meghalaya	1	—
14.	Nagaland	6	—
15.	Orissa	12	2
16.	Punjab	—	3
17.	Rajasthan	9	1
18.	Sikkim	—	—
19.	Tamil Nadu	—	—
20.	Tripura	—	—
21.	Uttar Pradesh	59	NA
22.	West Bengal	16	3
23.	A & N Islands	—	—
24.	Arunachal Pradesh	—	—
25.	Chandigarh	—	—
26.	Dadra & Nagar Haveli	—	—
27.	Delhi	3	—
28.	Goa, Daman & Diu	—	—
29.	Lakshadweep	—	—
30.	Mizoram	10	—
31.	Pondicherry	—	—

N. B: The break-up of the figures of undertrials, shown in Col. 2, into periods more than 5 years and 10 years is not maintained.